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GOVERNMENT OF ASSAM LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH BLOCK-E, 2nd FLOOR, JANATA BHAWAN :: DISPUR :: GUWAHATI-6

No. E. 424490/25

Dated Dispur, the 09th January, 2024.

From:

Smti Mayurakshee Lahon, ALS,

Deputy Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati-6.

То

(1) The Chief language Officer (General)
Official Language Wing, Legislative Department, Dispur, Guwhati-6.

(2) The Chief language Officer (Assamese) Official Language Wing, Legislative Department, Dispur, Guwhati-6.

Sub: Minutes of the meeting of the Working Group, Official Language Wing, Legislative Department held on 01st December, 2023-Reg.

Madam/Sir,

In inviting a reference to the subject cited above, I am directed to forward herewith the copy of the Minutes of the meeting of the Working Group, Official Language Wing, Legislative Department held on 01st December, 2023 at 12.00 noon in the office chamber of the Secretary, Legislative Department.

This is for your information and necessary action.

Enclo: As stated above.

Yours faithfully,

Signed by

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Memo No: E. . 424490/25-A

Copy for information to:-

1. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati-6.

2. The Joint Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati-6.

3. The Section Officer, Legislative Department, Dispur, Guwahati-6.

4. The Language Officer (Assamese/ Bengali/ Hindi) Official Language Wing, Legislative Department, Dispur, Guwhati-6.

7. The Assistant Librarian, Legislative Department, Dispur, Guwahati-6 for uploading in the website

6. Office Copy.

By Order etc.,

[e-signed]

Deputy Secretary to the Govt. of Assam,

Legislative Department

LGL-11022/38/2018-LEGISLATIVE-Legislative-Part(1)

MINUTES OF THE MEETING OF THE WORKING GROUP, OFFICIAL LANGUAGE WING, LEGISLATIVE DEPARTMENT HELD ON THE 1st DAY OF DECEMBER, 2023 AT 12 NOON IN THE OFFICE CHAMBER OF THE SECRETARY, LEGISLATIVE DEPARTMENT, BLOCK- E, 2ND FLOOR, DISPUR, GUWAHATI-6.

Members present: As per Annexure-I

At the dawn of the meeting, the Chairperson welcomed all the members and the invitees of the Working Group and expressed her hope that there would be a sincere commitment and a close co-operation among the members for effective functioning of the Wing.

While delineating the objectives of the meeting, Shri Subhasish Mahanta, Chief Language Officer-cum-Member Secretary apprised the Working Group that the translation of 15 (fifteen) Central as well as State Acts and the scrutiny of 8 (eight)translated version of Central and State Acts have been completed since the last Working Group Meeting held on 5th July, 2023 (**Annexure II**). He further informed that 28 (twenty-eight) approved Assamese version of Central Acts were submitted to the Department for onward transmission to the Govt. of India, Ministry of Law and Justice, Legislative Department for favour of the authentication of the President of India (**Annexure-II**).

After threadbare discussion, the following decisions were taken in the meeting:-

- 11 DTP work of the translated Central as well as State Acts which are yet to be typed will be out-sourced to private firms to expedite the process of Gazette publication of the same.
 - 2. A database of the status of the Central and State Acts (Translated, Scrutinized, Approved and Published in the Gazette) will be set up and maintained in an Excel Sheet for easy access and updating.
 - 3. Meeting will be held on a fortnightly basis for finalising the translated and scrutinized State Acts after every Cabinet Meeting.
 - 4. Whereabouts of the old Priority Lists of Central Act will be traced out and the register of the official letters, if any, of the erstwhile TCL (Translation of Central Laws) Office will be collected for further verification and follow up action.
 - 5. 9 (nine) Central Acts in Assamese approved in the Working Group Meeting of the OLW, Govt. of India held on 24th March, 2021, which were already printed on Azure Laid Paper, will be sent to the Govt. of India for the authentication of the President of India.

The meeting concluded with a vote of thanks from the chair.

Signed by
Geetanjali Das Saikia
Date: (18,01-2024 15:36:51
Working Group, Official Language Wing,
Legislative Department